NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/165/2017

NAME OF THE PETITIONER(S) : TUTICORIN FRIEGHT SYSTEMS

NAME OF THE RESPONDENT(S) : ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

CHARICARIO ALCOUNIANI AAA Representing counsel Poo Roe Charai B. Saston

ORDER

Representative for the Applicant present. Counsel for RoC also present and filed the objection. Heard. Reserved for orders.

- sd-MEMBER (JUDICIAL)

ghk